## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH CUTTACK

O.A. 583/2001

Date of order: 13.04.2004

Present: Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.

Hon'ble Mr. S.K. Naik, Administrative Member.

Bulu Kumar Arukha

-versus-

1. Union of India, represented by the

Chief Postmaster General,

Orissa Circle,

Bhubaneswar-751001, Dist.Khurda.

2. Superintendent of Post Offices,

Aska Division, Aska-761110.

...Respondents

For the applicant

: Mr. P.V. Ramdas, counsel.

For the respondents : Mr. S.B. Jena, counsel.

## ORDER

## Per Justice B. Panigrahi, VC

Pursuant to the advertisement dated 24.1.2001 issued by the SPOs, Aska Division the applicant along with others submitted their applications for the post of G.D.S. BPM-Chamunda B.O. within the jurisdiction of SPOs, Aska. The applicant has claimed that he is a handicapped person having 60% of disability and secured comparatively more marks than the other candidates. Since he did not submit income certificate in his own name in time rather he submitted the income certificate of his father, therefore, the authorities did not consider his case, rather preferred to appoint one Laxmi Narayan Dakua. Being aggrieved by such selection he has filed this case.

2. The respondents, on the other hand, have submitted their reply in which it is stated that L.N. Dakua has secured highest marks in High

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School Certificate examination compared to the applicant as well as the other candidates. Therefore he was selected. It is true that the applicant did not submit the income certificate in his own name, rather income certificate submitted by him belonged to his father. Even then since he secured less marks, therefore, the authorities were not constrained to select the applicant rather have rightly chosen Sri Laxmi Narayan Dakua for the post of GDS BPM.

- 3. We have carefully gone through the contentions raised by the ld. counsel for the parties and have also gone through the check list prepared by the respondents. From the check list it is found that Sri Dakua secured 39.60 % marks in HSC examination whereas the applicant secured 37.29 %. In such circumstances, even if his income certificate (Annexure-5) was considered, he could not have been selected in preference to more meritorious candidate i.e. L.N. Dakua. Therefore, the action of the respondents cannot be said to be faulty in choosing Sri Laxmi Narayan Dakua for the post of GDS, BPM.
- 4. In view of the above, the application does not have any merit and the same is dismissed. No costs.

Member (A)

Vice-Chairman.